

उत्तरों से कर की कसौती

6665. श्री श्रीकार भास्व बेरवा :

श्री डी० पी० शाह :

श्री भारत सिंह चौहान :

क्या साक्ष तथा कृषि मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि केन्द्रीय सरकार ने राज्यो को कृषको से कर वसूल करने के आदेश जारी किये हैं,

(ख) यदि हा, तो ये आदेश किन-किन राज्यो को जारी किये गये हैं,

(ग) क्या यह भी सच है कि इन आदेशों के जारी किये जाने से पहले कृषक अपना निजी खर्च पूरा करने के लिये अपना अपना बच चुके थे; और

(घ) यदि हा, तो इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

साक्ष, कृषि, सामुदायिक विकास तथा सहकारिता मन्त्रालय में राज्य मंत्री (श्री जगन्नाथसिंह सिन्धे) : (क) जी नहीं ।

(ख) से (घ) प्रश्न ही नहीं उठते ।

Bomb Scare in A.I. Plane

6666. Shri Atam Das: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that an Air-India Boeing was forced to halt at Dum Dum on the 6th July, 1967 as a time-bomb was alleged to have been kept in the plane;

(b) whether an enquiry has been held in this regard; and

(c) if so, the findings thereof

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) to (c). Yes, Sir. On Thursday the 6th July, 1967, an unidentified person gave the Air India Traffic Officer Santa Cruz (Bombay) a warning

over the telephone that the Air India Plane operating the Tokyo flight would be blown up within twelve hours. Immediately the Air India Manager, Calcutta was contacted on telephone and asked to carry out anti-sabotage checks as laid down in the Corporation's standing instructions. Nothing incriminating was found on board, but the check delayed the arrival of the aircraft in Bombay by about 2½ hours, and the departure of the Bombay—New York flight by approximately 1½ hours.

Equal representation to Women in the Rajya Sabha

6667. Shri Atam Das: Will the Minister of Law be pleased to state:

(a) whether it is a fact that the All-India Women's Voluntary Association has demanded for equal representation in the Rajya Sabha;

(b) whether Government are considering to make necessary amendments in the Representation of the People Act, 1950 to that effect; and

(c) if so, when?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) No such representation has been received by the Election Commission or by the Government.

(b) No, Sir.

(c) Does not arise.

उत्तरों की सत्याई

6668. श्री मोहन प्रसाद :

श्री शिवचरण लाल :

श्री राम चरण :

श्री राम श्रीराम :

क्या साक्ष तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) 1965-66 में उत्तर प्रदेश सरकार ने किसकी माता में उर्वरक मॉर्गे के